

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18579/2005

(From the judgement and order dated 10/05/2005 in SPLP No. 559/2005  
of The

HIGH COURT OF JUDICATURE AT ALLAHABAD)

CHAIRMAN,U.P. JAL NIGAM

Petitioner(s)

VERSUS

RADHEY SHYAM GAUTAM & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.,vacating stay and prayer for interim relief  
and office report ))

Date: 09/02/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr. S.Wasim A.Qadri, Adv.

Mr. Rajiv Dubey, Adv.

Mr. Kamlendra Mishra,Adv.

For Respondent(s)

Mrs Rachna Gupta,Adv.

Dr. Indra Pratap Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Orders reserved.

(Shashi Sareen)

Court Master

(Radha R.Bhatia)

Court Master

List of Books Referred:

2005 (13) SCC 300

JT 2006 (10) 500